

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 662/2024

Gopal Chandra Vanwassi Vs Ministry of Mines & Ors.

IN THE MATTER OF:

Gopal Chandra Vanwassi

APPLICANT

Versus

Ministry of Mines & Ors.

RESPONDENT

MEMO OF PARTIES

Gopal Chandra Vanwassi

APPLICANT

Vs

1. Central Pollution Control Board,

Member Secretary,

Parivesh Bhawan, East Arjun Nagar, Delhi 110032

Email: mccb.cpcb@nic.in

(RESPONDENT NO.1)

2. Uttarakhand Pollution Control Board,

Member Secretary

Gaura Devi Bhawan,

46 B IT Park Sahastradhara,

Dehradun 248001

Email: msukpcb@yahoo.com

(RESPONDENT NO.2)

3. District Mining Officer, Bageshwar

Bhopalpani (Kadaikhala),

Raipur-Thano- Airport Motor Road, P.O. Dhanyari,

District: Dehradun-248008

Email: dir.ukdgm@gmail.com

(RESPONDENT NO.3)

4. District Magistrate, Bageshwar

Collectorate, Bageshwar

Uttarakhand 263642

Email: dm-bag-ua.nic.in

(RESPONDENT NO.4)

5. Ministry of Environment, Forest and Climate Change

Regional Office (NCZ), 25,

Subhash Road, Dehradun - 248001

Email: moef.ddn@gmail.com

(RESPONDENT NO.5)